



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.98/ 2017	-	For filing objections by respondent counsel	241/ 242	Mr. N. Gunashekar Vs Global Finsol Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ROOPAVATHY M.H. 9483208172	PETITIONER	
2.	LAKSHMI MENON For C.K NANDAKUMAR LAW CHAMBERS	RESPONDENT No. 1-4, 10 & 12	

ORDER

Counsel for Petitioner is present. Counsel for Respondents 1 to 4, 10 & 12
is present. She requested time for filing objections. List it on 01/12/2017.


Member (T)


Member (J)